

**Issue of Export Licences to M/s Chamanlal and Brothers and their Sister concerns**

1368. SHRI K. LAKKAPPA: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Messrs Chamanlal and Brothers and their sister concerns have been granted export licences although some crores of rupees are payable by them as Income-tax and if so, full facts of the case;

(b) the reasons for granting licences when crores of rupees are pending as Income-tax arrears;

(c) on whose recommendations these licences were granted; and

(d) whether Government propose to consider cancelling the licences till the firms have fully cleared Income-tax etc.?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (d). Export control is applicable only to some commodities listed in the Schedule to Export (Control) Order 1977. Export licences for such commodities are granted in accordance with the policy in force. All other commodities are decontrolled for export and no licence for their export is necessary from Export Trade Control authorities.

The particulars of export and import licences granted are published in the weekly bulletins of Import Licences, Export Licences and Industrial Licences issued by the Chief Controller of Imports and Exports, copies of which are supplied to Parliament library.

The Ministry of Commerce do not maintain an account of income-tax arrears of firms. Also, while granting export licences, this aspect is not kept in view.

**Steps taken to Unearth Sugar Stocks**

1369. SHRI BALASAHEB VIKHE PATIL:

Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state what stringent measures have been taken to unearth sugar stocks and make it available to the consumers at a reasonable price?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): The Essential Commodities Act and the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980 provide for stringent measures to check hoarding and blackmarketing of sugar and other essential commodities and to ensure their availability at fair price. The State Governments have been advised to make full use of the above enactments.

As regard to sugar, measures include the stock holding limits being reduced by 50 per cent for the wholesalers from 26-2-1980. Further, the State Governments have been asked not to issue any new wholesaler dealers licences for the time being.

**Strike by Employees of the Central Cottage Emporium, Janpath**

1370. SHRI N. GAGOM MOHENDRA: Will the Minister of COMMERCE AND CIVIL SUPPLIES be pleased to state:

(a) whether the employees of the Central Cottage Emporium, Janpath, New Delhi went on a strike recently; and

(b) if so, the reasons therefor and how it was settled?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Strike was resorted to for reinstatement of Chowkidaras suspended, revocation of suspension orders of Assistant Managers and the institution of proper enquiry into the complaints made against the Assistant Managers.

The Director and General Managers, Central Cottage Industries Corporation held lengthy discussions on the various demands of the Union and as a result settlement was achieved on the term that the wages for the strike period will be paid. Management will withdraw the suit filed against the Union and others and enquiry against the suspended Chowkidars will be conducted on immediate basis.

#### Shortfall in the supply of Aluminium

1371. SHRI TARIQ ANWAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a shortfall of over 90,000 tonnes in the supply of aluminium is anticipated during the current financial year (1979-80);

(b) if so, the estimated demand of aluminium and the estimated production likely to be achieved as against the installed capacity during the year 1979-80; and

(c) reasons for the shortfall in production and the measures proposed to be taken to bridge the gap between demand and supply?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). At the beginning of the year the demand for aluminium during 79-80 was estimated to be of the order of 325,000 tonnes. Out of the present installed capacity of about 321,000 tonnes the production was estimated to be 240,000 tonnes after taking into account the expected power supply to the smelters. Arrangements were

made to import 90,000 tonnes to meet the gap.

The indigenous production has been affected due to severe power cuts since September, 1979 and consequently the production is expected to be 190,000 tonnes only. MMTC which is the canalising agency for imports will be stepping up the imports to ensure adequate supply of metal particularly during the period preceding the onset of the next monsoon. Indigenous production is expected to pick up after the monsoon and the imports will be continued to maintain a steady supply so that total demand is met.

#### Raids by Income-tax, Excise and Customs, Enforcement Directorate and Revenue Intelligence Authorities

1372. SHRI K. P. UNNIKRISHNAN: Will the Minister of FINANCE be pleased to lay a statement showing:

(a) the number and details of persons, firms and premises if any raided by the Income-Tax, Excise and Customs Enforcement Directorate and the Revenue Intelligence authorities since 14th January, 1980;

(b) the reasons for such raids; and

(c) the details of offences committed, if any, by such persons and firms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PHADIA): (a) to (c). Information is being collected and will be laid on the Table of the House.

#### Report of Committee on Steel Plants for Minimisation of Consumption of Energy

1373. SHRI CHITTA BASU: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have since set up a Committee to analyse the